

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
VINAY CEMENTS LIMITED**

In connection with the Public Announcement ("PA") by VC Corporate Advisors Private Limited as Manager to the Offer on behalf of Mr. Ritesh Bawri, Mr. Vinay Bawri, Ms. Mala Bawri & Ms. Nisha Bawri Singh, (hereinafter collectively referred to as the "Acquirers") dated February 06, 2007, pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("the Regulations"), the shareholders of Vinay Cements Limited ("Target Company") are requested to kindly note that the SEBI's observation on the draft Letter of Offer filed on February 17, 2007 is awaited, therefore earlier announced dates mentioned in schedule of activities in the PA and draft Letter of Offer will undergo a change and the revised schedule of activities will be announced separately.

Please further note that the registered office and communication address including phone nos. & e-mail address of VC Corporate Advisors Private Limited, Manager to the Offer has been changed to one as mentioned below w.e.f. March 24, 2007.

The other terms and conditions of the Offer remain unchanged.

The Acquirers accept responsibility for the information contained in this Public Announcement.

The Acquirers are jointly and severally responsible for its obligations in terms of the Regulations.

This Public Announcement would also be available on the SEBI's website: www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers:



VC CORPORATE ADVISORS PRIVATE LIMITED

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Contact Person:- Mr. Tanmay Kumar Saha

Place: Kolkata

Date: March 27, 2007